

1	2	3	4
40	सिम्पसन् . . . . .	6.12	11.8
41	मदुरा कोट्स . . . . .	1.80	21.1
42	एकोटंस . . . . .	7.34	11.9
43	यूनाइटेड ब्रेवेरिज . . . . .	5.08	15.2
44	कमानी . . . . .	(-) 3.96	(-) 2.8
45	अशोक लाइलैण्ड . . . . .	9.94	24.3

\*लोक सभा में 21 फरवरी, 1978 को पूछे गए अनारंकित प्रश्न संख्या 170 के उत्तर में दिए गए विवरण के अनुरूप (1) ग्रेट ईस्टर्न शिपिंग कं० लिमिटेड (भिवांडीवाला), (2) मोदी रकड़ लिमिटेड (मोदी), (3) हिन्दुस्तान लीवर लिमिटेड (हिन्दुस्तान लीवर), (4) मुकुन्द प्रायरन एण्ड स्टील वर्क्स लिमिटेड (बजाज) और (5) डेम्पो ब्रदर्स प्राइवेट लिमिटेड (बी० एस० डेम्पो) नामक 5 कंपनियों के बारे में वर्ष 1974 के कराधान से पूर्व के लाभ को वर्ष 1975 में दोहरा दिया गया है।

#### Reservation quota in services

3921. SHRI R. L. KUREEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the reservation quota in services is being considered on the basis of census of 1961 or 1971;

(b) if on the basis of 1961, why it is so;

(c) who is trying not to implement on the basis of census of 1971; and

(d) what action Government propose to take against such officers, who are bottleneck in the progress of SC/ST by not implementing it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) (a) The existing percentage of reservation prescribed for Scheduled Castes and Scheduled Tribes in recruitment on an all India basis as well as in recruitment on regional or local basis are already based on the percentage of population of Scheduled Castes and Scheduled Tribes to the total population according to the 1971 Census.

(b) to (d). Do not arise.

#### Grievances made by C.S.I.O. Employees Union

3922 SHRI BHAGAT RAM: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to refer to the replies given to Unstarred Question No 5139 on 27th July, 1977 and Starred Question No. 315 on the 7th December, 1977 regarding relay fast by Union Leaders of Central Scientific Instruments Organisation, Chandigarh, and state:

(a) whether he is aware that even after his assurance given in Lok Sabha on the 27th July, 1977 and 7th December, 1977, nothing has been settled in regard to the grievances made by the CSIO Employees' Union; and

(b) the steps Government propose to take in this matter?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The decisions taken in regard to the grievances of the employees of Central Scientific Instruments Organisation (CSIO) have been implemented by the Organisation.

(b) Does not arise.